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National Company Law Tribunal

Allahabad Bench

C P No.(IB) 140/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Krr Singh	PCS	RP	Ankit
2.				

CP NO.(IB)140/ALD/2017

Sh. Ankit Kumar Singh, PCS for the RP is present.

Resolution Professional filed progress report.

Ld. PCS appearing for the RP represented that today is the last date for submission of Resolution Plans.

Hence, list the matter on 10th December, 2018.

Dated: 15.11.2018

-Sd-

**SAROJ RAJWARE,
MEMBER (T)**

-Sd-

**BIKKI RAVEENDRA BABU
MEMBER (J)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)